

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2019
ANSWERED ON:15.12.2003
NEW TERMINAL AT THIRUVANANTHAPURAM
SURESH KODIKUNNIL;V.S. SIVAKUMAR

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the land required for the construction of new terminal at Thiruvananthapuram airport has been acquired by the Government of Kerala;
- (b) if so, by when the land is likely to be transferred to AAI to start the construction of new terminal;
- (c) the total amount likely to be spent thereon;
- (d) whether the Government of Kerala is likely to share the financial liabilities;
- (e) if so, the details thereof; and
- (f) steps initiated by the Government to draft terms and conditions of the MoU?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

- (a) & (b) The State Government of Kerala has informed that acquisition of 27 acres of land is nearing completion and is likely to be transferred to Airports Authority of India by end of January 2004. Action for acquisition of another 120 acres of land is under active consideration of Government of Kerala.
- (c), (d) and (e) The estimates and modalities for financing the construction of terminal have not been worked out.
- (f) Does not arise.